

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GALLIUM INDUSTRIES LIMITED Date of Commencement of Liquidation: 17-12-2018; List of Stakeholders as on Date: 11-06-2021; Name of IP: Mr. Vijender Sharma; Process Number: ; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				10426381.72				NA
3	Secured financial creditors	4	976402506.1	4	976025506.1		377000		Annexure 3
4	Unsecured financial creditors	1	242895	1	242895				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	32	15851174.92	78	11808573.51		6034935		Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	290665428	24	206054831		84610597		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		61	1283162004.02	107	1204558187.33	0	91022532		